## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 130/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

Name of the Company:

Sunil Paramanand Kewalramani & Ors.

V/s.

Medilux Laboratories Pvt Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. A. R. Sheth Adv. & Solicita Financial Gradita

2. Sr. Adv. U.k. Chaudhary Sr. Adv.

3. Pretit Tripathi PCS Corporate Debter Timbulary

4. Manish Bhatt Gr. Adv. Financial And And

## <u>ORDER</u>

Learned Senior Advocate Mr. M R Bhatt with Learned Advocate Mr. Arjun Sheth present for Financial Creditor/ Petitioner. Learned Senior Advocate Mr. U K. Chaudhary with Learned PCS Mr. Pratik Tripathi present for Respondent.

Heard arguments of Learned Counsel for petitioner and Learned Counsel for Respondent.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 10th day of November, 2017.